

(c) whether Government propose to grant permission for the retelecast of popular serials like *Vikram Aur Vetal*, *Ramayana* and *Mahabharata* also; and

(d) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRIJA VYAS): (a) Presently, Doordarshan allows telecast of selected serials in the Saturday afternoon transmission. The following are the criteria adopted by Doordarshan for considering a serial for re-telecast:

- (i) Popularity and artistic merit of the serial;
- (ii) Date of receipt of proposal for re-telecast;
- (iii) Producer's readiness to come over for telecast in time.

(b) No, Sir.

(c) and (d) '*Vikram Aur Vetal*' has been offered for repeat telecast in the Saturday afternoon transmission and it would be considered alongwith similar other proposals. There is no proposal, at present, to re-telecast '*Ramayana*' and '*Mahabharat*'.

[*English*]

Food Processing Industries in Ahmednagar District

1208. SHRI YASHWANTRAO PATIL: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) whether the Government have any proposal to set up any food processing industry in Ahmednagar district:

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI GIRIDHAR GOMANGO): (a) to (c)

The Ministry of Food Processing Industries has no such proposal. The Ministry's policy is to assist State Government Undertakings in establishing food processing industries either by themselves or in the joint/assisted sector. It is, however, understood that the National Cooperative Development Corporation is examining a proposal for expansion of dairy units under the Shirampur Doodh Zilla Madyavarti Sahakari Sangh, Babhaleshwar in Ahmednagar district.

Proposals for Issuing Licences for Industries

1209. MOHAMMAD ALI ASHRAF FATMI: Will the PRIME MINISTER be pleased to state:

(a) the details of proposals received for issue of licences and for registration of the industries to be set up in Bihar during the last three years;

(b) the dates on which these proposals were received and the action taken thereon; and

(c) the details of the steps taken by Government to avoid delay in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P. J. KURIEN): (a) to (c) During the years 1988, 1989, 1990 and upto 30th June, 1991, 186 applications for issue of industrial licences and 224 applications for registration were received for setting up of industrial units in Bihar. 104 of the applications for industrial licence and, 216, of the applications for registration have been disposed of either through approval or rejection according to the existing Policy. As per the Notification dated 25th July, 1991, industrial licensing has been abolished for all projects except for a short list of industries related to security and strategic concerns, social reasons etc.